

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
REGIONAL BENCH-COURT NO. I

Appeal No. : E/1394/2008-EX[DB]

(Arising out of 56-57-KKG-RTK-2008 Dated : 22/02/2008 passed by the commissioner of Customs,Central Excise & Service Tax Appeals)

Pioneer Products Ltd : **Appellant(s)**

A-352,ground Floor,meera Bagh,near Corporation Bank,
New Delhi-87

VERSUS

C.C.E. & S.T.-Rohtak : **Respondent(s)**

Pacific City Centre, IInd Floor, Near Jat Bhawan
,Delhi Road
ROHTAK, HARYANA-124001

S.No.	Appeal No.	Appellant	Respondent	Arising out of Impugned Order No.	Passed by the
2.	E/1551/2010	CAPSUGEL HEALTHCARE LTD.,	C.S.T.-DELHI-III	OIA- 30-33/MA/GGN/2009 Dated: 20.01.2010	Commissioner of Central Excise-DELHI-III
3.	E/1552/2010	SHRI R.K.PATHAK, MANAGER-LOGISTIC,	C.S.T.-DELHI-III	OIA- 30-33/MA/GGN/2009 Dated: 20.01.2010	Commissioner of Central Excise-DELHI-III
4.	E/1553/2010	SHRI MADAN LAL, COMMERCIAL OFFICER,	C.S.T.-DELHI-III	OIA- 30-33/MA/GGN/2009 Dated: 20.01.2010	Commissioner of Central Excise-DELHI-III
5.	ST/1780/2010	Jagatjit Industries Limited	C.G & S.T-Ludhiana	OIA-29-30-LDH-2010 Dated: 14.09.2010	Commissioner of Central Excise-LUDHIANA
6.	ST/340/2011	SHRI HARBHAZAN KHAN, S/O	C.C.E.-CHANDIGARH-I	OIA- 183-186/ST/APPL/CHD-I/2010 Dated: 24.11.2010	Commissioner of Central Excise-CHANDIGARH-I
7.	ST/497/2011	Ms Jagatjit Industries Limited	C.G & S.T-Jalandhar	OIA-314-CE-LDH-2010 Dated: 15.12.2010	Commissioner of Central Excise-JALANDHAR
8.	ST/867/2011	TCY LEARNING SOLUTIONS PVT LTD	C.G & S.T-LUDHIANA	OIA- 49/CE/LDH/2011 Dated: 28.02.2011	Commissioner of Central Excise-LUDHIANA
9.	ST/1290/2011	HPCL MITTAL ENERGY LIMITED	C.C.E.-CHANDIGARH-I	OIA- 36/ST/CHD-II/2011 Dated: 25.05.2011	Commissioner of Central Excise-CHANDIGARH-I
10.	ST/1413/2011	KISHORI LAL SHARMA & SONS,	C.C.E.-CHANDIGARH-I	OIA- 112/ST/APPL/CHD-II/2011 Dated: 01.08.2011	Commissioner of Central Excise-CHANDIGARH-I
11.	ST/1414/2011	MOHAN SINGH SANTOKH SINGH,	C.C.E.-CHANDIGARH-I	OIA- 113/ST/APPL/CHD-II/2011 Dated: 01.08.2011	Commissioner of Central Excise-CHANDIGARH-I
12.	ST/1634/2011	SHAKTI ENTERPRISES,	C.C.E.-CHANDIGARH-I	OIA- 54/ST/CHD-II/2011 Dated: 12.08.2011	Commissioner of Central Excise-CHANDIGARH-I
13.	ST/1774/2011	KISHORI LAL SHARMA & SONS,	C.C.E.-CHANDIGARH-I	OIA- 181-182/ST/APPL/CHD-II/2011 Dated: 22.11.2011	Commissioner of Central Excise-CHANDIGARH-I
14.	E/2324/2011	CONTITECH INDIA PRIVATE LTD	C.G & S.T-ROHTAK	OIA- 279/BK/RTK/2011 Dated: 04.08.2011	Commissioner of Central Excise-ROHTAK
15.	ST/191/2012	GEE KAY INTERNATIONAL	C.C.E. JALLANDHAR(Hq. at Chandigarh) C.S.T.-Delhi	OIA- 344-345/CE/LDH/2011 Dated: 28.10.2011	Commissioner of Central Excise-JALANDHAR

16.	ST/309/2012	SHRI PARAMJIT SINGH,	C.G & S.T-LUDHIANA	OIA-397-421/BK/RTK/2010 Dated: 11.10.2010	Commissioner of Central Excise-ROHTAK
17.	ST/2841/2012	Ace Financial & Marketing Services	C.G & S.T-Ludhiana	OIA-166-ST-APPEAL-CHD-II-LDH/2012 Dated: 18.06.2012	Commissioner of Central Excise-CHANDIGARH-II(Appeal)
18.	E/2965/2012	Ms Sss Enterprises	C.C.E.-Chandigarh-i	OIA-122-123-CE-APPL-CHD-I-2012 Dated: 26.07.2012	Commissioner of Central Excise-CHANDIGARH-I(Appeal)
19.	E/2966/2012	Ms Samridhi Enterprises	C.C.E.-Chandigarh-i	OIA-122-123-CE-APPL-CHD-I-2012 Dated: 26.07.2012	Commissioner of Central Excise-CHANDIGARH-I(Appeal)
20.	ST/3301/2012	Bharti Airtel Ltd	C.S.T.-Service Tax - Delhi	OIO-61/AKM/CST/ADJ/2012 Dated: 24.07.2012	Commissioner of Central Excise and Service Tax-SERVICE TAX - DELHI
21.	ST/3564/2012	Bharti Airtel Ltd	C.S.T.-Service Tax - Delhi	OIO-139-ST-PKJ-CCE-ADJ-2012 Dated: 13.08.2012	Commissioner of Central Excise and Service Tax-SERVICE TAX - DELHI
22.	ST/4057/2012	Ireo Private Limited	C.S.T.-Delhi	OIO-158-ST-PKJ-ADJ-2012 Dated: 19.09.2012	Commissioner of Service Tax-SERVICE TAX - DELHI
23.	E/55741/2013	Ind Swift Laboratories Limited	C.C.E. & S.T.-CHANDIGARH-II	OIA-546-CE-APPL-CHD-II-2012 Dated: 08.11.2012	Commissioner of Central Excise-CHANDIGARH-II(Appeal)
24.	E/56563/2013	Northern Railway Mechanical Workshop	C.G & S.T-Ludhiana	OIO-39-LDH-2012 Dated: 29.11.2012	Commissioner of Central Excise-LUDHIANA
25.	ST/56818/2013	Interglobe Aviation Ltd	C.S.T.-Delhi	OIO-2-ST-PJK-CCE-ADJ-2013 Dated: 07.01.2013	Commissioner of Central Excise and Service Tax-SERVICE TAX - DELHI
26.	E/57735/2013	Shital Fibres Ltd	C.G & S.T-Ludhiana	OIO-10-LDH-2013 Dated: 07.03.2013	Commissioner of Central Excise and Service Tax-LUDHIANA
27.	ST/57881/2013	R D Enterprises	C.C.E.-Chandigarh-i	OIA-179-ST-APPL-LDH-2013-3627 Dated: 01.03.2013	Commissioner of Service Tax-CHANDIGARH-I(Appeal)
28.	ST/58442/2013	Vishal Technical Services	C.G & S.T-Panchkula	OIA-71-72/CE/APPL/D-II/2013 Dated: 01.04.2013	Commissioner of Central Excise and Service Tax-PANCHKULA
29.	ST/59918/2013	Guru Hargobind Thermal Plant	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-036-13-14 Dated: 26.07.2013	Commissioner of Central Excise-CHANDIGARH-II(Appeal)
30.	ST/51819/2014	Ballamgarh Co Op Lc Society	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCU-000-APP-247-248-13-14 Dated: 10.12.2013	Commissioner of Service Tax-CHANDIGARH-II(Appeal)
31.	ST/51912/2014	Parminder Singh	C.G & S.T-Panchkula	OIO-44-COMMR-PKL-2013 Dated: 01.01.2014	Commissioner of Central Excise-PANCHKULA
32.	ST/54054/2014	Kaushal Construction Co	C.G & S.T-Panchkula	OIO-27-COMMR-PKL-2013 Dated: 30.07.2013	Commissioner of Service Tax-PANCHKULA
33.	ST/60390/2016	Des Raj Goel And Sons	C.G & S.T-Panchkula	OIA-58/ST/DLH/2016 Dated: 09.05.2016	Commissioner of Central Excise and Service Tax-PANCHKULA
34.	ST/61024/2018	Ms K G R Telecom Pvt Ltd	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-916-18 Dated: 11.04.2018	Commissioner of Central Excise and Service Tax-LUDHIANA
35.	ST/61098/2018	Ms Guru Nanak Cable Network	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-388-424-18 Dated: 28.02.2018	Commissioner of Central Excise and Service Tax-LUDHIANA
36.	ST/61680/2018	Ms Dupinder Cable Network	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-616-619-18 Dated: 12.03.2018	Commissioner of Central Excise and Service Tax-LUDHIANA
37.	ST/60646/2019	Ms Rin Ran Communication	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-2122-2137-19 Dated: 20.02.2019	Commissioner of Central Excise and Service Tax-LUDHIANA

APPEARANCE:**Present for the**

Appellants: Mr.Parth, Mr. Kishore kunal, Mr. Gagan Kohli, Mr. Vinayak Mathur, Ms. Krati Somani, Ms. Kanika Malhotra, Mr.Naveen Bindal, Mr. Vikrant Kackria, Mr. Sudeep Bhangoo, Mr. Veer Singh, Advocates and Mr. Atul Kumar Gupta, C.A

Present for the

Respondent: Mr. Vijay Gupta, Mr. M.S. Dhindsa, Mr. Tarun Kumar, Mr. Bhasha Ram, Ms. Shivani Chopra, Mr. Amandeep Kumar, ARs

CORAM:

Hon'ble Mr. Ashok Jindal, Member Judicial

Hon'ble Mr. Sanjiv Srivastava, Member Technical

FINAL ORDER NO. 60570-60606/2021

DATE OF HEARING/DECISION : 22.03.2021

PER ASHOK JINDAL

The Ld. ARs for the Revenue submits that the appellants have opted for Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and obtained discharge certificate (Form IV).

2. In view of this, the appeals are dismissed as deemed withdrawn.

(Dictated and pronounced in open court)

**(ASHOK JINDAL)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**